

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
IA No. 82/JPR/2022
IA No. 116/JPR/2022
IA No. 619/JPR/2022
IA No. 105/JPR/2023
IA No. 109/JPR/2023
IA No. 264/JPR/2023
IA No. 275/JPR/2023
CP No. (IB)- 162/7/JPR/2020
Under Section 7 of IBC, 2016

In the matter of:

Radhey Shyam Yadav & Ors.

... Financial Creditor/Applicant

Versus

Sanwariyaji Business Venture Pvt. Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Prashant Agrawal, RP
Hemant Kothari, Adv.
Bhanu Mishra, Adv.
Ravindra Kumar, Adv.

For the Respondent : Manjeet Kaur, Adv.
Ankit Sareen, Adv.
Pratibha Khandelwal, AR
Shashank Agarwal, Adv.

ORDER

IA No. 264/JPR/2023:

This is an application u/s 30(6) read with Section 31 and Section 60(5) of the IBC, 2016 read with Regulation 39(4) of the CIRP Regulations, 2016 has been

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filed by the RP Mr. Prashant Agrawal. Notice was issued to M/s Omkara Assets Reconstruction Pvt. Ltd. (one of the Member of CoC). Mr. Shashank Agrawal, Adv. appearing on behalf of M/s Omkara Assets Reconstruction Pvt. Ltd. and seeks time to file reply. Reply, if any, may be filed within 7 days, with an advance copy to the opposite counsel. List the IA on 08.06.2023.

IA No. 82/JPR/2022 & IA No. 116/JPR/2022:

Heard Mr. Hemant Kothari, Adv. appearing on behalf of the RP. Mr. Prashant Agrawal, RP is present in person. Ms. Manjeet Kaur, Adv. appearing on behalf of Respondent in IA No. 82/JPR/2022 and Mr. Ankit Sareen, Adv. appearing on behalf of Respondent in IA No. 116/JPR/2022. Pleadings in these IAs are complete. List the IAs on 08.06.2023.

IA No. 109/JPR/2023:

None appeared for the Applicant. Mr. Hemant Kothari, Adv. appearing on behalf of the RP submits that pleadings in this IA are complete. List the IA on 08.06.2023.

IA No. 275/JPR/2023:

Heard Mr. Bhanu Mishra, Adv. appearing on behalf of the Applicant. Mr. Hemant Kothari, Adv. appearing on behalf of RP receives/ waives formal notice and seeks time to file reply. Reply, if any, may be filed within 7 days, with an advance copy to the opposite counsel. List the IA on 08.06.2023.

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CP No. (IB)- 162/7/JPR/2020:

List the matter along with all the pending IAs on 08.06.2023.

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(Manoj Kumar Dubey)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

May 24, 2023